

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100007/1999	The State of Maharashtra Vs Ramesh Namdeo Rane 2	P.D. Gharat
Sub Matter: SPL CASE MCOC/0100003/2007				
2	SPL CASE MCOC	100003/2007	The State of Maharashtra Vs Vikram Ratan Sapte	SPP Mr. P.D. Gharat
(Main Matter SPL CASE MCOC/0100007/1999)				
3	SPL CASE MCOC	100001/2002	State-DCB CID-Andehri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.6	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100007/2000)				
4	SPL CASE MCOC	100007/2000	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.6.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100001/2002				
<u>ARGUMENTS</u>				
5	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
6	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
<u>CHARGE</u>				
7	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP
